GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4511
ANSWERED ON:30.08.2011
LAND TO TIBETAN REFUGEES
Gawali Patil Smt. Bhavana Pundlikrao ;Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has allotted land to Tibetan refugees in various parts of the country since 2004;
- (b) if so, the details thereof; State-wise; and
- (c) the rule under which land was allotted to the said refugees?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): In the past, some State Governments had allotted land to Tibetan refugees for their resettlement on lease basis without proprietary rights. State-wise details of land allotted, if any, to Tibetan refugees on lease basis since 2004 and renewal of lease agreements for such allotments by the concerned State Governments after 2004 are not available.